

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO. 175
TO BE ANSWERED ON THE 2ND AUGUST, 2022**

FINANCIAL IRREGULARITIES IN CENTRAL HEALTH SCHEMES

175 # SHRI BRIJLAL:

- (a) whether Government has received any information about financial irregularities in various Central Health Schemes in the country and if so, the details thereof;
- (b) whether Government is contemplating the use of Artificial Intelligence to detect and prevent malpractices in the Central Health Schemes and if so, the way this technology would prove to be helpful in preventing financial irregularities in Central Health Schemes; and
- (c) whether Government has conducted surprise raids in various hospitals on receiving complaints related to irregularities and if so, the details thereof along with the action taken against the employees who have been found guilty?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR MANSUKH MANDAVIYA)**

- (a) to (c) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
STARRED QUESTION NO. 175* FOR 2ND AUGUST, 2022**

(a) Information received relating to financial irregularities in various Central Health Schemes are examined as per government rules and appropriate action is taken.

(b) In line with the recommendation of NITI Ayog, Government has recently designated All India Institute of Medical Sciences (AIIMS), New Delhi as the Centre of Excellence (CoE) for Artificial Intelligence (AI) in healthcare to explore utilisation of AI in health schemes facilitating policy decision. Artificial Intelligence (AI) tools can support monitoring of physical and financial aspects of programmes, effective disease management, identifying early warning signals as part of surveillance, development of Clinical Decision Support System (CDSS) supporting practitioners in providing quality care etc.

Further, National Health Authority (NHA) which implements Ayushman Bharat Pradhan Mantri – Jan Arogya Yojna (ABPM – JAY) has setup a National Anti-Fraud Unit (NAFU) with the primary responsibility for prevention, detection and deterrence of fraud and abuse under ABPM-JAY. National Health Authority has been using AI technologies to detect suspicious transactions / potential frauds in AB PM – JAY.

(c) A joint surprise check was conducted by CBI in AIIMS, Rishikesh to verify inter alia the allegations related to the violation of tendering process, cartel formation to bag tender etc. in the matter of award of contract at AIIMS, Rishikesh.